

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6820
ANSWERED ON:07.05.2010
INVESTIGATION INTO IMPORT OF MARBLE BLOCKS
Ramkishun Shri

Will the Minister of FINANCE be pleased to state:

- (a) the details of investigations made relating to import of marble blocks in connection with possible customs duty evasion and money laundering during the last three years;
- (b) the outcome thereof and the details of prosecution carried out therefrom alongwith status of each case; and
- (c) the corrective steps taken or proposed by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a)&(b): The details of Customs duty evasion cases related to import of marble blocks during each of the last three financial years and current financial year till date are as under: -

(Rs. in Crores)

year	No.of	Value	Duty Involved	RF	Penalty
Cases					

2007-	2008	33	5.40	1.04	1.63	0.66
2008-	2009	11	5.43	1.22	0.94	0.27
2009-	2010	314	51.65	3.88	1.51	0.73
2010-	2011	25	0.06	0.01	0.06	0.03

(upto April
, 10)

Further, no case of money-laundering in this connection has been reported so far.

(c) Action under the provisions of the Customs Act, 1962 was initiated and Show Cause Notices issued for demanding differential duty and imposing fine/penalties. In some cases persons involved in frauds involving substantial revenue were arrested.